IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No220

CP 97 of 2019

Proceedings under Section 241-242

IN THE MATTER OF:

Yogesh Mishra & Anr **.....Applicant**
V/s
Chiccem Healthcare Pvt Ltd & Ors **.....Respondent**

Order delivered on ..20/03/2023

Coram:

Deep Chandra Joshi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pradip Dave, PCS
For the Respondent : Mr. Abhishek Chhajed, PCS for R-1 to 4 & 6

ORDER

Learned Counsel for the applicant is directed to satisfy regarding the maintainability of the petitions. Other matters of the group are coming up for hearing on 25.04.2023.

List for hearing on 25.04.2023.

-sd- -sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

DEEP CHANDRA JOSHI
MEMBER (JUDICIAL)

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